

Government have seen press reports in this regard.

(b) According to these reports, till November 1986, weapons and ammunition worth 32 million Swiss Francs have been sold to Pakistan while it is apparently Swiss policy not to disclose the nature of weapons and war material sold to any country, the reports indicate these included 20 mm and 35 mm anti aircraft guns, skyguard fire control systems and ammunition.

(c) Yes, Sir.

(d) We were informed that the weapons sold to Pakistan were on a commercial basis and for defensive purposes. Furthermore that the same Swiss company will entertain similar requests for arms from India.

Development of Surrli Falls in Madurai District of Tamil Nadu as a Tourist Spot

2234. SHRI R. T. GOPALAN;
SHRI M. VINCENT:

Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Tamil Nadu Government have requested the Central Government to develop Surrli Falls in Madurai District as a tourist spot during the Seventh Plan period; and

(b) if so, what steps have been taken to speed up the work of development in view of the vast number of pilgrims and tourists visiting the Falls?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) No such proposal has been received.

(b) Does not arise.

Madras Export Processing Zone

2235. SHRI K. GOPALAN;
SHRI V. GOPALSAMY:

Will the Minister of COMMERCE be pleased to state:

(a) when the Madras Export Processing Zone was set up;

(b) what was the area originally required; the plan outlay, the total number of export processing units to be set up and expected strength of workforce to be employed and other details thereof;

(c) what are the details regarding the area developed, the number of units set up, the total work-force employed and the total amount of exports since its inception as on date;

(d) what are the future plans for development of this Zone and the likely investment and the number of units, along with the targetted export;

(e) how many out of these are NRE units and investments made therein; and

(f) what steps are being taken to provide infrastructure facilities, including water Power and other raw materials to the present units and also for the units to be set up in future?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): (a) Madras Export Processing Zone was declared a Customs bonded area through a Gazette Notification dated 16.8.1985.

(b) The Zone has been set up in an area of about 98 acres with a plan outlay of Rs. 10.44 crores towards capital expenditure. It is anticipated that there will be 120 industrial units in the first phase employing a substantial number of industrial and managerial workforce.